NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/541/ (IB)/2017

NAME OF THE PETITIONER(S)

: L&T FINANCE LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING COMPANY INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DEV ESTIMARRIT Proxy Counsel for For R. Umashankar. Petitioner

A-Sella Wisalahhi

Counsel fur Nospandent

ORDER

Counsel for both the parties present. Counsel for the Applicant prayed time. At request, time is enlarged. Put up on 09.02.2018 at 10.30 AM.

> -90 -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)